

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.61/763/2020**

This the 10<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Chaman Lal Gupta ..... **Applicant**

By Advocate:- Mr. Rakesh Sharma

**Versus**

State of J&K through Commissioner / Secretary J&K Cooperative Department, Civil Secretariat, Jammu and Others. .... **Respondents**

By Advocate: Mr. Amit Gupta, AAG

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant has submitted that the applicant does not want to press this TA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

Anand...

**(RAKESH SAGAR JAIN)  
MEMBER (J)**